

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-128/2007/12213/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 19th December, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter Nos. DJ.XII-2/2023/6051/E, dtd. 08.12.2023 and
DJ.XII-2/2023/6125/E, dtd. 12.12.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 09.12.2023 till the morning of 12.12.2023.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2007/12214/A, dated , 19-12-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
